NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

NATIONAL COMPANY LAW TRIBU	NAL, HELD ON 12/02/2018 AT 10.30 A	AM
PRESENT: SHRI K. ANANTI SHRI S. VIJAYAI	HA PADMANABHA SWAMY, MEMB RAGHAVAN, MEMBER (TECHNICA	ER-JUDICIAL L)
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/20/2017	
NAME OF THE PETITIONER(S)	: THEJESWAR	
NAME OF THE RESPONDENT(S)	: SPECTRUM HI STYLE SHOPPERS PVT LTD $+4$	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. Roton Roejasekan	Cost Ju R1-3	RN.R
	R1-3	Western Sich
S.M. Meora Mohidon	annal for R5	No.
Hochama Iyer	- RH	
s. Beepa Mariappan	Coursel for Pakitioner	Deepall

for Adv. B. Dhamaraj

ORDER

Counsels representing both the parties are present. Counsel for R1 to R3 furnished a copy of the monthly expenditure and revenue statement to the petitioner. Counsel for petitioner prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today as he is held up at the High Court of Madras. At request of both the parties, time is enlarged. Put up on 07.03.2018.

(S VIJAYARAGHAVAN) Member(Technical) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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